

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3599

ANSWERED ON:25.08.2006

DUTIES IN INDIA ON PETROL DIESEL .

Chinta Mohan Dr. ;Singh Shri Rajiv Ranjan (Lalan);Suman Shri Ramji Lal

Will the Minister of FINANCE be pleased to state:

- (a) Whether the taxes and cesses imposed by the Union Government on petrol and diesel are more as compared to other countries of the world;
- (b) If so, the details thereof;
- (c) The amount of taxes and cesses collected from petrol and diesel by neighbouring countries and also by advanced countries; and
- (d) The reasons for comparatively higher taxes and cesses on these products in India as compared to other countries?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

To be answered by(To be completed by the Parliament Cell)

(a), (b), (c), & (d) : Central excise duties and other cesses levied by Central Government on petrol and diesel as percentage of retail sale price at Delhi are as follows:

S.No.	Product	Central excise duties & cess as % of Retail sale price
1	Petrol	32%
2	Diesel	16%

Such details and revenue collection from petrol and diesel of other countries are not maintained.